## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## APPEAL NO. 51 OF 2017 & IA NO. 143 OF 2017

Dated: 10<sup>th</sup> November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

Central U.P. Gas Ltd. ... Appellant(s)

Versus

The Petroleum & Natural Gas Regulatory Board ... Respondent(s)

Counsel for the Appellant(s) : Ms. Aastha Chawla

Ms. Pankhuri

Counsel for the Respondent(s) : Mr. Prashant Bezboruah

Mr. Sumit Kishore

## **ORDER**

Learned counsel for the Appellant may take steps to file Rejoinder after serving copy on the other side.

List the matter on <u>15.12.2017</u>.

(B.N. Talukdar)
Technical Member (P&NG)
pr/vg

(Justice Ranjana P. Desai) Chairperson